

**Contested Commercial Cases disposed during the Month: February, 2024**

Sl. No.	Court	District	Court Room	Case Type	Case Number	Date of registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days taken for disposal	whethe Pre-Institution Mediation took place	Nature of Disposal	Date of Execution of Decree	Number of days for execution of Decree from Date of decision	Nature of Disposal	Date of Execution of Decree	Number of days for execution of Decree from Date of decision
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MiscEX (Com)	MiscEX (Com)/25/2022	08-09-2022	BLA Projects Private Limited Vs Damodar Valley Corporation	Debdeep Sinha	-	01-02-2024	511	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na	Contested	Na	Na
2	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/58/2023	17-01-2023	Rithvik Bhattacharya Vs M/s Sanjibon Diagnostic and Health Care Private Limited	Ajay Singhal	-	20-02-2024	399	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na	Contested	Na	Na
3	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Miscellaneous Arbitration (Commercial)	11 of 2024	31-03-2023	Steel Authority of India Ltd Vs M/S Rockwell Automation India Pvt Ltd.	Shankari Prasad Mukherjee	9064410742	07-02-2024 (Contested)	313 days	No	Rejected as not maintainable.	No	No			
4	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Miscellaneous Execution (Commercial)	11 of 2024	29-08-2022	Daimler Financial Service India Pvt Ltd Renamed as Mercedes Benz Financial Services India Pvt Ltd Vs Satyam Infra	Debarati Dutta VS Anunoy Mukherjee	9800385856 V/S 9832882943	20-02-2024 (Contested)	540 days	No	Disposed of	No	No			
5	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Miscellaneous Execution (Commercial)	12 of 2024	29-08-2022	Daimler Financial Service India Pvt Ltd Renamed as Mercedes Benz Financial Services India Pvt Ltd Vs Satyam Infra	Debarati Dutta VS Anunoy Mukherjee	9800385856 V/S 9832882943	20-02-2024 (Contested)	540 days	No	Disposed of	No	No			

6	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Miscellaneous Execution (Commercial)	14 of 2024	29-08-2022	Daimler Financial Service India Pvt Ltd Renamed as Mercedes Benz Financial Services India Pvt Ltd Vs Satyam Infra	Debarati Dutta VS Anunoy Mukherjee	9800385856 V/S 9832882943	20-02-2024 (Contested)	540 days	No	Disposed of	No	No			
7	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Title Suit (Commercial)	09 of 2024	19-07-2023	Koushik Chowdhury Vs Semanta Das alias Shrimanta DAS and 1 Anr.	Ankita Gorai	9064326759	23-02-2024 (Contested)	219 days	No	Disposed of as Compromised	No	No			
8	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Miscellaneous Arbitration (Commercial)	17 of 2024	24-07-2023	Akash Construction Vs The State of West Bengal through the Chief Engineer	Pampa Banerjee	8250506442	23-02-2024 (Contested)	214 days	No	Disposed of	No	No			
9	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc Case	33/2023	05-04-2023	M/s Mehek-e-Punjab Retreat Private Limited Vs Aryan Dhatu Private Limited	Tutul Das	9835021350	02-02-2024	303 Days	No	Contested	No	-	Contested	No	-
10	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	76/2024	24-11-2023	Bhoomidata Promoters Pvt. Ltd. Vs Eden Realty Ventures Private Limited	Rupsha Chakraborty	9735212451	15-02-2024	83 Days	No	Contested	No	-	Contested	No	-
11	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	33/2024	20-06-2022	BMG Gulf FZC Vs Quippo Oil and Gas Infrastructure Limited and Vedanta Limited	SANJAY GINODIA	9035252157	19-02-2024	609 Days	No	Contested	No	-	Contested	No	-

12	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	31/2024	20-06-2022	BMG Gulf FZC Vs Quippo Oil and Gas Infrastructure Limited and Oil India Limited	SANJAY GINODIA	9035252157	19-02-2024	609 Days	No	Contested	No	_	Contested	No	_
13	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	34/2024	20-06-2022	BMG Gulf FZC Vs Quippo Oil and Gas Infrastructure Limited and Vedanta Limited	SANJAY GINODIA	9035252157	19-02-2024	609 Days	No	Contested	No	_	Contested	No	_
14	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	32/2024	20-06-2022	BMG Gulf FZC Vs Quippo Oil and Gas Infrastructure Limited and Oil India Limited	SANJAY GINODIA	9035252157	19-02-2024	609 Days	No	Contested	No	_	Contested	No	_
15	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Case (Com)	13/2024	04-10-2023	Samrat Chakraborty Vs Samaresh Saha and 1 Anr	Souma Chowdhury	9635215145	22-02-2024	141 Days	No	Contested	No	_	Contested	No	_
16	Commercial Court at Siliguri	Darjeeling, jalpaiguri, coochbeher, alipur duar, north & south dinajpur, kalimpong, Maldah	1								Nil							
Total Number of cases Disposed during the Month:15																		